

Suit No.319/2015 (ID No.:- 615183/2016)

Manoj Sharma

Vs.

Sadhu Ram

06.06.2020

The matter has been pronounced through cisco webex video conferencing.

Present: Sh.Sanjay Sahni, Ld. Counsel for the plaintiff alongwith Plaintiff.  
None for the Defendant.

The meeting ID was sent by the Ahlmad to both the Id. counsels for parties. Vide Separate Judgment announced through Video Conferencing the suit of the Plaintiff is dismissed in terms of the Judgment. Decree Sheet be prepared accordingly.

File be consigned to record room after due-compliance.

**(Arun Sukhija)**  
ADJ-07/Central/Tis Hazari Courts,  
Delhi/06.06.2020

Suit No. 128/2020 (ID No.:- 5994/2018)

Nazir-Ul-Islam & Ors.

Vs.

Yogender Kumar & Ors

06.06.2020

The matter has been pronounced through cisco webex video conferencing.

Present: Sh.Praveen Pahuja, Ld. Counsel for the plaintiff  
Defendants are already ex-parte.

The meeting ID was sent by the Ahlmad to the ld. counsel for plaintiff.  
Vide Separate Judgment announced through Video Conferencing the suit of the Plaintiff is decreed in terms of the Judgment. Decree Sheet be prepared accordingly.

File be consigned to record room after due-compliance.

**(Arun Sukhija)**  
ADJ-07/Central/Tis Hazari Courts,  
Delhi/06.06.2020

**Civil Misc. No.----- /2020**

**In the matter of :**

**Pankaj Gupta**

**.... Plaintiff**

**Versus**

**Resident Welfare Association, Deepali  
& Anr.**

**.... Defendants**

**The matter has been heard by Cisco Webex video conferencing.**

06.06.2020

Present: Sh. Mayank Soni, Ld. Counsel for the applicant/  
petitioner.

Heard. Perused.

Issue notice of the Contempt Petition as well as application under Order 39 Rules 1 and 2 CPC to the defendants/non-applicants on filing of PF/RC/Speed Post and approved courier for **20.06.2020**.

Steps for service of defendants be taken by the plaintiff within 2 days from today.

**(ARUN SUKHIJA)**  
ADJ-07 (Central)/Duty Judge,  
Tis Hazari Courts, Delhi  
06.06.2020

**Civil Suit No. 92/2016**

**In the matter of :**

**Sudha Saini & Ors.**

**.... Plaintiffs**

**Versus**

**Anjana Kapoor etc.**

**.... Defendants**

**The matter has been heard by Cisco Webex video conferencing.**

06.06.2020

Present: Sh. Nitin Mittal, Ld. Counsel for the defendants.

The present application under Section 151 CPC for pre-ponement of hearing for hearing final arguments has been moved by Ld. Counsel for the defendants.

Ld. Counsel for the defendants submits that the matter is pending before the Court Sh. Rajinder Singh, Ld. ADJ (Central District), Delhi and the same is pending for the last about 20 years. The Ld. Counsel for the defendants requests for the pre-ponement of the hearing. The pre-ponement of the hearing can be considered by the concerned Ld. Presiding Officer in whose Court the matter is pending.

In the meantime issue notice of the application to the plaintiffs as well as his counsel on filing of PF/RC/Speed Post and approved courier.

Steps for service be taken within 2 days.

Put up before the concerned Court on **07.07.2020**.

**(ARUN SUKHIJA)**  
ADJ-07 (Central)/Duty Judge,  
Tis Hazari Courts, Delhi  
06.06.2020

**Civil Suit No. 93/2016**

**In the matter of :**

**Sudha Saini & Ors.**

**.... Plaintiffs**

**Versus**

**Des Raj etc.**

**.... Defendants**

**The matter has been heard by Cisco Webex video conferencing.**

06.06.2020

Present: Sh. Nitin Mittal, Ld. Counsel for the defendants.

The present application under Section 151 CPC for pre-ponement of hearing for hearing final arguments has been moved by Ld. Counsel for the defendants.

Ld. Counsel for the defendants submits that the matter is pending before the Court Sh. Rajinder Singh, Ld. ADJ (Central District), Delhi and the same is pending for the last about 20 years. The Ld. Counsel for the defendants requests for the pre-ponement of the hearing. The pre-ponement of the hearing can be considered by the concerned Ld. Presiding Officer in whose Court the matter is pending.

In the meantime issue notice of the application to the plaintiffs as well as his counsel on filing of PF/RC/Speed Post and approved courier.

Steps for service be taken within 2 days.

Put up before the concerned Court on **07.07.2020**.

**(ARUN SUKHIJA)**  
ADJ-07 (Central)/Duty Judge,  
Tis Hazari Courts, Delhi  
06.06.2020